

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(CA)-(CAA)-60(PB)/2017

IN THE MATTER OF:

M/s. Redcube Marketing Solutions (P) Ltd
and SP Guide Publications (P) Ltd.

... PETITIONER

SECTION :

Under Section 230-232

Order delivered on 28.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondent : -

ORDER

Learned Counsel for the petitioner is present and heard including that of clarification regarding appointed date.

Order reserved.

Surjit
28.8.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)